

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(C/ACT)/15/KOB/2022
SECTION	55 (3) C/ACT
NAME OF PARTIES	TELLICHERRY MEDICAL FOUNDATION AND INFRASTRUCTURES LIMITED V/S ROC
PETITIONERS ADVOCATE/ PROFESSIONAL	GOPIMOHAN SATHEESAN & ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

CP(C/ACT)/15/KOB/2022

Learned counsel Ms Lekshmi Krishnadas appears on behalf of the petitioner, submits that learned arguing counsel Mr. K.Sathisan has some personal inconvenience to appear today before this Tribunal today . Seeks a short adjournment. In consideration of request, matter adjourned to 02.11.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**